

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CP/154/CAA/2017

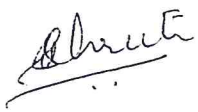
NAME OF THE TRANSFEROR. : DYNACON EQUIPMENT PVT LTD

NAME OF THE TRANSFERRE. : KALAVAKARU ESTATES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Vikram Jain Sheeti Krishna for M. T. R. Bhaskar	Counsel for petitioners	
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ORDER

Counsel for the Petitioner present and submitted that the report of the Official Liquidator has been filed. But the report of RD is awaited and prayed for time. At request, time is enlarged. Put up on **24.11.2017 at 10.30 A.M.**

- sd/-
MEMBER (TECHNICAL)
ghk

- sd/-
MEMBER (JUDICIAL)